

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 129/04/2019 O.A./260/143/2019 P C SAHU

-V/S-

M/O RAILWAYS ITEM NO:17 FOR APPLICANTS(S) Adv. : Mr. K.C. Dash

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal	
	<p>Ld. Counsel for the applicant submitted that the relief sought for in the O.A. has already been extended by the respondents and he would like to withdraw this O.A. Accordingly, he files a Memo to that effect. The O.A. is treated as disposed of as withdrawn.</p>	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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